

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA**

**LIBRARY**

O.A/350/740/2021.

Date of Order: 26.08.2021

**Coram:** Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

**NARENDRA NATH MONDAL**

-Applicant

-vs-

**M/O YOUTH AFFAIRS AND SPORTS**

-Respondents



For The Applicant(s): Mr. C. Sinha, counsel

For The Respondent(s): None

**O R D E R (O R A L)**

**Per: Ms. Bidisha Banerjee, Member (J):**

Heard ld. counsel for the applicant.

2. Ld. counsel for the applicant, at hearing, would produce a communication dated 17.08.2021 from the applicant intending to withdraw the present O.A to file afresh.

3. Accordingly, the present O.A is disposed of as withdrawn with liberty to the applicant to file afresh.

4. Letter dated 17.08.2021 is taken on record.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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